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Title:Need to direct the Hindustan Aeronautics Limited (HAL) to pay nominal rent to Maharashtra Government for using the terminal building constructed by State Government at Ozar Airport in Nasik.

SHRI HEMANT TUKARAM GODSE (NASHIK): In my Nashik Parliamentary Constituency in Maharashtra, there is an airport at Ozhar. The said airport is run by Hindustan Aeronautics Limited (HAL). At Ozhar airport, runway and terminal building is ready since last year. Only the issue of handover and takeover of terminal building is pending because on HAL land, State Government of Maharashtra has constructed terminal building by funding Rs.85 crore. At the time of construction of terminal building, an MoU was entered between HAL and State Government in which there were no terms for the rent or ownership of the terminal building. After completion of the terminal building, State Government demanded Rs.1 lakh rent per month from HAL for terminal building. HAL is a profit-making company, and it comes under the Ministry of Defence, (Defence Production). State Government is ready to give terminal building on lease for long period on nominal rent.

No Government invests funds to give ownership to any organization. I would like to request the Ministry of Defence, (Defence Production) Department to direct officials of HAL to lease the terminal building for long period on nominal rent and sort out the issue at the earliest. Kumbh Mela is also being held and the revival of the air service will provide better connectivity to the pilgrims and tourists to come to Nashik. This will surely be a milestone for development of Nashik and North Maharashtra.